

ACTION TAKEN REPORT

In the Matter of

Original Application No. OA 150/2023

News paper article published in Dainik
Bhaskar daily dt. 16.10.2023 regarding
dumping of sweeping waste/dust at the
bank of Kaliyasot Dam in Dist. Bhopal.”

Order dated- 21.02.2024

ACTION TAKEN REPORT

Sub: Action Taken Report as per the order dated 21.02.2024 of Hon'ble NGT in the matter of OA 150/2023(CZ); "News paper article published in Dainik Bhaskar daily dt. 16.10.2023 regarding dumping of sweeping waste/dust at the bank of Kaliyasot Dam in Dist. Bhopal."

Hon'ble NGT issued following instructions on dated 21.02.2024 in the matter of OA 150/2023 (CZ) "News paper article published in Dainik Bhaskar daily dt. 16.10.2023 regarding dumping of sweeping waste/dust at the bank of Kaliyasot Dam in Dist. Bhopal.":-

"Learned Counsel for the Bhopal Municipal Corporation has submitted that the things have been verified and action have been taken against the contractor of the solid waste, which was found to be dumped at the bank of Kaliasote dam has been taken up from there. BMC and the State Pollution Control Board is directed to verify that no solid waste is dumped at the bank of Kaliyasot dam with intention to fill up the site and to be used for their purpose. Affidavit and action taken report of BMC and State Pollution Control Board be filed within three weeks."

In reference to Hon'ble NGT order dated 21.02.2024 in the matter of OA 150/2023(CZ), the latest site visit is conducted by RO, MPPCB, Bhopal on dated 03.04.2024 of the site mentioned in the report submitted by joint committee and the details are as under:

1. The site visited is located near Suraj Nagar area on left side of Bhadbhada – Ratibad main road.
2. No accumulation of solid waste dumped was found on the site. The photographs of the visit are enclosed in **Annexure I**.
3. The approach road of this site is obstructed by Nagar Nigam by excavating a drain of approx 3 ft. wide across the road to prevent the entry of vehicle in the area.

4. A letter dated 14.03.2024 was issued by MPPCB Bhopal to Municipal Corporation, Bhopal to ensure no dumping of solid waste / and other material in the catchment of Kaliasot dam. The letter is enclosed in **Annexure II.**



Handwritten signature of Brajesh Sharma in blue ink, with the date 03/04/2024 written below it.

Brajesh Sharma
Regional Officer
MPPCB, Bhopal



Handwritten signature of Prakamya Tiwari in blue ink, with the date 3/4/24 written below it.

Prakamya Tiwari
AE (C)
RO, MPPCB, Bhopal

Dated 03.04.2024



Near Suraj Nagar, Bhadbhada-Ratibad Road



क्षेत्रीय कार्यालय
मध्य प्रदेश प्रदूषण नियंत्रण बोर्ड
पर्यावरण परिसर,ई-5,अरेरा कॉलोनी, भोपाल



Annexure II

Telephone:- 0755-2466392 Email:-romppcb_bpl@rediffmail.com

क्रमांक 507 /क्षेका/प्रनिबो/ भोपाल, दिनांक 14 /3 /2024
प्रति,

आयुक्त,
नगर निगम,
कुशाभाऊ ठाकरे,
आई.एस.बी.टी. केम्पस,
भोपाल, (म.प्र.)-462023

विषय:- माननीय एनजीटी भोपाल बेंच द्वारा प्रकरण ओ.ए. 150/2023 (CZ) (News Article Dumping of Sweeping waste/ dust at the bank of Kaliasot Dam) के अंतर्गत पारित आदेश दिनांक 21.02.2024 के अनुपालन बावत्।

उपरोक्त विषयांतर्गत कृपया माननीय एनजीटी भोपाल बेंच द्वारा प्रकरण ओ.ए. 150/2023 (सीजेड) (News Article Dumping of Sweeping waste/ dust at the bank of Kaliasot Dam) के अंतर्गत पारित आदेश दिनांक 21.02.2024 का अवलोकन हो (प्रति संलग्न) है। प्रस्तुत आदेश में माननीय एनजीटी द्वारा कलियासोत बांध के किनारे पर कचड़ा डंप ना हो सुनिश्चित करने के निर्देश दिये है। कृपया तदानुसार कार्यवाही सुनिश्चित करावें।

कृपया लेख है कि उपरोक्त प्रकरण की सुनवाई की आगामी तिथि 04.04.2024 नियत है।

संलग्न :- उपरोक्तानुसार।

O/c

(बृजेश शर्मा)
क्षेत्रीय अधिकारी